

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. NITHIN NUTRITIONS PRIVATE LIMITED

Sl. No.	Particulars	Details
1	Name of Corporate Debtor	M/S NITHIN NUTRITIONS PRIVATE LIMITED
2	Date of incorporation of Corporate Debtor	12/08/2014
3	Authority under which Corporate Debtor is incorporated/ registered	RoC-Vijayawada
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U15122AP2014PTC095051
5	Address of the registered office and principal office (if any) of Corporate Debtor	18-3-60/C, SAISRAVANTHI KALYANA MANDAPAM, KHADI COLONY TIRUPATI Cuddapah AP 517507 IN
6	Date of closure of Insolvency Resolution Process	04-01-2022
7	Liquidation commencement date of Corporate Debtor	05-01-2022
8	Name and registration number of the Insolvency Professional acting as Liquidator	Kalpana G Reg. No: IBBI/IPA-001/IP-P00756/2017-18/11288
9	Address and e-mail of the Liquidator, as registered with the Board.	H.No.16-11-19/4, G-1, Sri Laxmi Nilayam, Saleem Nagar Colony, Malakpet, Hyderabad, Telangana-500036 Email: kalpanagonugunta1@gmail.com
10	Address and e-mail to be used for correspondence with the Liquidator	MSKM Group, 11 th Floor, 1209, Vasavi MPM Grand, Yellareddyguda road, Ameerpet, Hyderabad-500038. Email: ipnithinnutritions@gmail.com
11	Last Date for submission of claims	04-02-2022

Notice is hereby given that the National Company Law Tribunal, Amaravathi Bench has ordered the commencement of liquidation of the M/s Nithin Nutritions Private Limited on 05-01-2022 under section 33 of the Code.

The stakeholders of M/s Nithin Nutritions Private Limited are hereby called upon to submit their claims with proof on or before 04-02-2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 08-01-2022
Place: Hyderabad

Sd/-
Kalpana G
Liquidator in the matter of
M/s Nithin Nutritions Private Limited

FINANCIAL EXPRESS
READ TO LEAD

Sat, 08 January 2022
<https://epaper.financialexpress.com>

C. Kalpana



